

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****ORIENT FROZEN FOODS LLP**

(Operating in Operating in the fish /prawn processing factory at No. 51/1B2, No. 4, Poovalai village, Gummidipoondi Taluk, Thiruvssllur District, Tamilnadu- 601201)

(Under sub – regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| RELEVANT PARTICULARS | |
|---|---|
| 1. Name of the corporate debtor along with PAN/ CIN/ LLP No. | Orient Frozen Foods LLP LLPIN : AAD – 6372 PAN : AAFO2807P |
| 2. Address of the registered office | No. 51/1B2, No. 4, Poovalai Village, Gummidipundi Taluk, Thiruvallur, Tamil Nadu – 601201. |
| 3. URL of website | Not available |
| 4. Details of place where majority of fixed assets are located | Poovalai Village, Gummidipundi Taluk, Thiruvallur, Tamil Nadu – 601201. |
| 5. Installed capacity of main products/ services | Not Applicable |
| 6. Quantity and value of main products/ services sold in last financial year | Not Applicable |
| 7. Number of employees/ workmen | Nil |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | The details can be sought by emailing at cirp.offllp@ancoraa.com and/or virtual data room in accordance with the provisions of the Code and Regulations made thereunder. |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | The details with respect to eligibility and ineligibility norms for the PRA can be sought by emailing at cirp.offllp@ancoraa.com and/or virtual data room in accordance with the provisions of the Code and Regulations made thereunder. |
| 10. Last date for receipt of expression of interest | 05 June 2026 |
| 11. Date of issue of provisional list of prospective resolution applicants | 15 June 2026 |
| 12. Last date for submission of objections to provisional list | 20 June 2026 |
| 13. Date of issue of final list of prospective resolution applicants | 30 June 2026 |

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| 14. | Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants | 05 July 2026 |
| 15. | Last date for submission of the resolution plans | 04 August 2026 |
| 16. | Process email id to submit Expression of Interest | cirp.offllp@ancoraa.com |
| 17. | Details of the Corporate Debtor's registration status as MSME | Corporate Debtor is an MSME. |

Sd/-

A. Pitchai

Resolution Professional

In the matter of Orient Frozen Foods LLP

IBBI Registration No: IBBI/IPA-001/IP-P-02527/2021-2022/14040

IBBI Registered Address: Door No.891-F, Plot No. A28/1 ,15th Street, Rahmath Nagar, Behind Child Jesus Church, Tirunelveli, Tamil Nadu, 627011.

IBBI Registered Email ID: pitchai.a1958@gmail.com

Authorization For Assignment valid up to: December 31, 2026

Process Specific Address: Door No.891-F, Plot No. A28/1 ,15th Street, Rahmath Nagar, Behind Child Jesus Church, Tirunelveli, Tamil Nadu, 627011.

Process Specific Email Id: cirp.offllp@ancoraa.com

Date: 21 May .2026

Place: Mumbai